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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)  
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**



**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

**Name of the Company:** Faisal Abdul Gaffar Kapadia & Ors.  
V/s.  
Registrar of Companies

**Section of the Companies Act:** Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MANAN K. PANVER For Bhargav Karia & Associates	ADVOCATE	INTERVENER	
2.	MR. NAVIN PAHWA Ms. NATASHA SUTARIA	SENIOR ADVOCATE ADVOCATE		

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for ROC. Learned Advocate Mr. Manan Paneri i/b Learned Advocate Mr. Bhargav Karia present for Intervener.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Intervener.

Order reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 24th day of October, 2017.